

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6351
ANSWERED ON:15.05.2012
BOUNDARY COMMISSION FOR ASSAM AND ARUNACHAL PRADESH
Sanjoy Shri Takam

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has constituted a one member boundary commission for Assam and Arunachal Pradesh; and
(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): There are some border disputes between the States of Assam and Arunachal Pradesh. The Government of Assam has filed Original Suit No.1 of 89 in the Supreme Court of India for demarcation of boundaries between the states of Assam and Arunachal Pradesh. The Supreme Court vide its judgment and order dated 25.9.2006 has appointed a Local Commission for identification of boundaries of the States of Assam and Arunachal Pradesh. The Local Commission is continuing its hearing.